

RAJYA SABHA

Thursday, the 10th June, 2004/20 Jyaistha, 1926 (Saka)

The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Dr. M.M.S. Siddhu, a former Member of this House, on the 1st June, 2004 at the age of 89 years.

Born at Raipur, District Jullundur, Punjab in June, 1915, Dr. Siddhu had his education at Lucknow Christian College and King George Medical College, Lucknow.

A medical practitioner by profession, Dr. Siddhu was associated with various social, political and charitable organisations. A recipient of Dr. B.C. Roy National Award in 1982, Dr. Siddhu was associated with the Tuberculosis Association of India and the Indian Medical Association. He was President of the All India Institute of Medical Sciences from 1978 to 1980 and re-elected to it in the year 1980. He was also Vice-President of the Indian Medical Association. Dr. Siddhu was elected Mayor of the Lucknow Municipal Corporation in 1969.

Dr. Siddhu represented the State of Uttar Pradesh in this House for three terms, from April, 1962 to April 1968; July, 1977 to April, 1978 and again from April, 1978 to April, 1984.

In the passing away of the Dr. M.M.S. Siddhu, the country has lost a veteran parliamentarian and a dedicated social worker.

We deeply mourn the passing away of Dr. M.M.S. Siddhu.

I request Members to rise in their seats and observe silence for one minute as a mark of respect to the departed soul.

[Hon. Members then stood in silence for one minute]

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our deep sense of sorrow and sympathy.

PAPERS LAID ON THE TABLE

MOU (2004-2005) between Government of India and the National Buildings Construction Corporation Ltd.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Urban Development) and the National Buildings Construction Corporation Limited for the year 2004-2005. [Placed in Library. See No. L.T. 44/04]

Report and Accounts (2002-2003) of the Indian Law Institute and related papers

THE MINISTER OF LAW AND JUSTICE (SHRI HANSRAJ BHARDWAJ): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Forty-sixth Annual report and Accounts of the Indian Law Institute, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 46/04]

- I. Report and Accounts (2002-03) of the Satluj Jal Vidyut Nigam Ltd., Shimla and related Papers.
- II. Report (2002-2003) of the Damodar Valley Corporation, Kolkata and related Papers.
- III. Budget (2004-2005) of the Damodar Valley Corporation, Kolkata
- IV MOU (2004-05) Between Government of India and the North Eastern Electric Power Corporation Ltd.